

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

25
CA(CAA) NO. 303/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Abhashree Advisory Pvt Ltd	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. FCS, SNEHA KHAITAN, } Petitioner. *S. Kaitan
16/10/12*
2. FCS MOHAN RAM GOENKA. }

ORDER

Ld. Counsel for the petitioner are present.

Petitioner has not filed the List of Dates and Synopsis. Petitioner is directed to file List of Dates and Synopsis within 7 days from today.

List on 10/11/2017 for admission.

sd
(Jinan K.R.)
Member (J)

sd
(Vijai Pratap Singh)
Member (J)